

IN THE NATIONAL COMPANY LAW TRIBUNAL

AHMEDABAD

COURT - 2

ITEM No.302

IA/1060(AHM)2023 in CP(IB)/74(AHM)2023

Order under Section 60(5) IBC r.w Rule 11 NCLT Rules, 2016

IN THE MATTER OF:

IMDADALI M MOMIN & Ors.

.....Applicant

VS

PELLUCID LIFESCIENCES PRIVATE LIMITED

.....Respondent

Order delivered on: 25/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

ORDER

The case is fixed for pronouncement of order.

The order is pronounced in open Court vide separate sheet.

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**DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)**

-sd-

**CHITRA HANKARE
MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD (COURT - II)
IA 1060 of 2023**

**In
CP(IB) No. 74 of 2023**
(Filed under Section 60(5) of the IBC, 2016 and Rule 11 of the
NCLT Rules, 2016)

IN THE MATTER OF:

Imdadali M Monin & Ors.

... Applicants

Vs.

Pellucid Lifesciences Pvt. Ltd.

... Respondent

Order pronounced on 25.04.2024

Coram:

**MRS. CHITRA HANKARE
HON'BLE MEMBER (JUDICIAL)**

**MR. VELAMUR G VENKATA CHALAPATHY
HON'BLE MEMBER (TECHNICAL)**

MEMO OF PARTIES

1. Imdadali M Momin
2. Abasali Mohmmadau Momin
3. Abidali Mohmedali Momin
4. Mohsinali Mumtazali Momin
5. Mumtazali Jamalbhai Momin
6. Shabbirali Jamalbhai Momin Shelia

All of the above having address
61, Jafari Tower,
B/h. Tagor Hall, Kochrab Paldi,
Ahmedabad-380006

... Financial Creditors

Versus

Pellucid Lifesciences Private Ltd.

Having registered office at Plot No.3538
Phase 4, GIDC Industrial Estate, Chhatral
Gandhinagar, Gujarat – 382729

... Corporate Debtor

Present:

For the Applicant : Mr. Arjun Sheth, Adv. A.w Ms. Rhea Sevak,
Adv. 7 Mr. Rajiv Chawla, Adv.
For the Respondent : Mr. Ravi Pahwa, Adv. A.w Ms. Pragati
Bansal, Adv.

JUDGEMENT

1. The main matter i.e., CP(IB) No. 74 of 2023 filed under Section 7 of the IBC against the respondent/Corporate Debtor Pellucid Lifesciences Private Ltd. has been rejected. In view of that, the instant IA become infructuous.
2. Accordingly, IA 1060 of 2023 in CP (IB) No. 74 of 2023 is dismissed as infructuous.

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)